

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2494  
ANSWERED ON:10.03.2011  
NATIONAL GEOSPATIAL DATA AUTHORITY  
Thamaraiselvan Shri R.

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) whether the Government is considering to establish a National Geospatial Data Authority;
- (b) if so, the objectives thereof;
- (c) whether the Government is considering to bring in a legislation in this regard; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;  
MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF  
EARTH SCIENCES(ASHWANI KUMAR)

- (a) Yes Madam. Government is contemplating setting up of a National Geospatial Data (NGDA) Authority.
- (b) The main objectives of the Authority shall be to determine the requirements of national geospatial data of the country, promote the acquisition and adoption of latest data, technologies, equipments, services and best practices from sources anywhere in the world, to maximise synergy amongst producers of national geospatial data, determine the manner in which national spatial data generated by the producers is fed into the national spatial data infrastructure, promote the access of national geospatial data to all consumers, facilitate competition and promote efficiency in the area of value addition to geospatial data, recommend criteria and procedures for determination of proscribed additions and protect interests of national security. In order to facilitate competition and promote efficiency, the Authority shall be empowered to settle disputes among the geospatial industry players. The Authority shall also have power to call for information, conduct investigations and issue directions.
- (c) Yes Madam.
- (d) After Inter-Ministerial consultations, the Draft Bill will be considered by the Government for introduction in the Parliament.